

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL).**

IN THE MATTER OF : M/s JBM Homes Pvt Ltd

PETITION NUMBER : IBA/812/2020

APPLICATION NUMBER:

- a) IA(IBC)/544(CHE)/2022
- b) IA(IBC)/617/2022
- c) IA(IBC)/648(CHE)2022
- d) IA(IBC)/652(CHE)2022
- e) IA(IBC)/669(CHE)2022
- f) IA(IBC)/1031(CHE)2023 in I.P/8/2022
- g) IA(IBC)/1481(CHE)2023
- h) IA/1854/IBC/2023 IN IA/919/IBC/2022

COMMON ORDER

a. IA(IBC)/544(CHE)/2022 IN IBA/812/2020

Representing Counsel Ms.Elamathi appears for the RP.

Ld. Counsel for the RP sought additional time of **three weeks** to submit the details of financial transactions.

List the application on **07.12.2023** for hearing.

b. IA(IBC)/617/2022 IN IBA/812/2020

c. IA(IBC)/648(CHE)2022 IN IBA/812/2020

d. IA(IBC)/652(CHE)2022 IN IBA/812/2020

Representing Counsel Ms.Elamathi appears for the RP.

(Contd...2)



..2..

List the application on **07.12.2023** for hearing.

e. IA(IBC)/669(CHE)2022 IN IBA/812/2020

Ld. Counsel Mr.Srinivasan appears for the Applicant. Representing Counsel Ms.Elamathi along with RP, Mr.T.R.Ravichandran appears in person. Representing Counsel Ms.Jayasudha appears for Reliance Home Finance Ltd.,

Ld. Counsel for the Applicant submits that Reliance Home Finance Ltd has gone an appeal before the Hon'ble NCLAT against the order of this Tribunal.

List the application on **07.12.2023** for hearing.

f. IA(IBC)/1031(CHE)2023 in I.P/8/2022 IN IBA/812/2020

Ld. Counsel Mr.G.Vairava Subramanian appears for the Applicant.

Ld. Counsel for the Applicant submits that the payment made by him towards the commercial space admeasuring 116 sq.ft. situated at GST Grand has not been taken into account and the same has been credited in the account of JBM Shelters Pvt Ltd.,

Ld.Liquidator is directed to verify the records and carry out characterisation of the amount received from the Applicant, Ms.Poongavanam Dhanakottipillai.

Ld. Counsel for the Applicant is directed to serve copy of the application on the Respondent and file Affidavit of Service. Reply/counter be filed within **two weeks**. Rejoinder, if any, be filed within a **week** thereafter.

List the application on **07.12.2023** for hearing.

(Contd...3)



..3..

g. IA(IBC)/1481(CHE)2023 IN IBA/812/2020

h. IA/1854/IBC/2023 IN IA/919/IBC/2022 IN IBA/812/2020

Ld. Counsel Mr.G.Vairava Subramanian appears for the Applicant.
Representing Counsel Mr.Ujjwal Jain appears for the Respondents.

List the application on **07.12.2023** for hearing.

—sd—

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

—sd—

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**